NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1595/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES: Shailendra Mangal Singh

V/s

Percept Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
15	Apoora	Corporate	N
	Yadav	Debtor	A
R	Ackarlish Agian of		[] 4
16	rigian 4		

ORDER

CP No.1595/ I&BP/NCLT/MB/MAH/2017

The Petitioner side is present. The Corporate Debtor Counsel is present saying that efforts are being made for resolution of the issues. Accordingly, at her request, list this matter on 22.1.2018.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)